NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No. 132 (ND)/2013 RT CP No.198/Chd/Hry/2017

Mrs. Rashmi Vaish ...Petitioner

Vs.

M/s Gupta Metal Sheets Ltd. & Ors. ... Respondents

Present: Mr. Anand Chhibbar, Senior Advocate with

Mr. Nahush Jain, Advocate for the petitioner.

None for the respondents.

The arguing counsel for the respondents stated to be in some personal difficulty. List the matter on 16.03.2018 for arguments.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

January 23, 2018 arora